

THE LEGAL SERVICES CLINIC:  
ROUND TABLE CONFERENCE ON STUDENT-RUN  
LEGAL AID

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**ABOUT US AND THE CONFERENCE**

The Legal Services Clinic of the National Law School of India University is a student-run committee that seeks to increase access to the law through legal literacy programmes and free legal aid. In an effort to connect law students and legal aid clinics across the state we are organizing the first "Round Table Conference on Student-run Legal Aid" to create a legal aid network in Karnataka.

We invite you to join us in this conference where we shall be releasing our booklet "Frequently Asked Questions on the Law" in both Kannada and English. It serves as an easy-to-access handbook which addresses major legal questions and suggests ways in which ordinary citizens can use the law to secure their rights. The book both in Kannada and English will be distributed throughout the Karnataka State in collaboration with the Karnataka State legal Services Authority (KSLSA).

**THE ROUND TABLE DISCUSSION ON STUDENT-RUN LEGAL AID**

In addition to the book release, the conference also has a round-table discussion with members of other student-run legal aid committees scheduled. This seeks to be a platform for the crucial and much-needed discussion on how student-run legal aid clinics can be made functional and effective in law universities. We hope the discussion will be a successful first step in establishing a network for students of law across Bangalore city to help coordinate, collaborate, improve upon and make efforts at increasing access to legal aid more effective. This is our first step towards working on building a sustainable and efficient collaborative network amongst committees, which we hope to soon take to a pan-Indian level.

Hon'ble Mr. Justice Ashok Golappa Nijagannavar has generously agreed to provide us guidance and advice as the Keynote Speaker for the event. Furthermore, Sri. Hanchate Sanjeevakumar, Member Secretary, KSLSA has promised to share his time, thoughts and

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experiences with us as the Guest of Honor at the Conference. We expect eminent members of the bar, bench and student community to be present at the event.

### AGENDA

We shall first commence the conference by a lighting of lamp followed by a welcome address by Mr Avinash V. Rao, Convenor, Legal Services Clinic. This will be followed by a felicitation of the dignitaries and a key note address by Honble. Justice. Ashok Nijagannavar, our Chief Guest for the conference. We shall then commence with the release of the second edition of our booklet 'Frequently Asked Questions on Law'. This will be followed by a special address by Shri. Hanchate Sanjeevakumar, Member-Secretary, Karnataka State Legal Services Authority, and then by Prof. Kunal Ambasta, Faculty Advisor, Legal Services Clinic, NLSIU will provide a practitioner's perspective on the state of legal aid. We will then commence a round-table discussion on student-run legal aid in various institutions, moderated by Ms. Mrinali Komandur, Joint-convenor, Legal Services Clinic. Finally, Prof. Dr. Ashok Patil, NLSIU will deliver a vote of thanks.

### VENUE

**Allen and Overy Hall, NLSIU**

**Date:** 22.01.2019

**Time:** 6:00 pm

### CONTACT DETAILS

For further details or clarifications, please contact:

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Visit our website at <http://legalservicesclinic.org/> for more information on our projects and donations.

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